## Partial modification of DG Shipping Order No. 1 of 2002 dated 5th February, 2002.

D.G. SHIPPING ORDER No. 2 of 2005

No: 11-TR(21)/97 Date: 04th March, 2005

In partial modification of <u>DG Shipping Order No. 1 of 2002 dated 5th February, 2002</u>, after careful consideration of the request made by the Administration of the Union Territory of Lakshadweep (Department of Port), Kavaratti vide their letter dated 14.01.2005, the Director General of Shipping and ex officio Addl. Secretary to the Government of India is pleased to extend the stipulation of minimum educational qualification of "VIIIth Standard Passed" for obtaining CDCs and for admission to Pre-Sea Training Courses for G.P. Rating and Saloon Ratings, to the candidates who are natives of Minicoy Island and belong to Scheduled Tribe in relation to Union Territory of Lakshadweep, and produce a Certificate in accordance with Govt. of India, Ministry of Home Affairs letter No. BC-16014/1/82-SC and BCD-1 dated 6th August, 1984, to the effect that he is a member of Scheduled Tribe in relation to Union Territory of Lakshadweep.

This order shall remain in force for a further period of one year from 4th March, 2005 to enable the Administration of the Union Territory of Lakshadweep, Kavaratti to sponsor the left out 25 candidates for Saloon Rating Course.

Sd/(G.S. Sahni)
Director General of Shipping
Ex-officio Addl. Secretary to the
Government of India